

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI
ABSTRACT

District and Sessions Judges - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.736/2019-B.SPL.

NOTIFICATION NO.620-B.SPL.


DATED:03.10.2019.

The High Court made the following Transfer and Posting of District and Sessions Judge:

Sri M.V.Harinath, VIII Addl. District and Sessions Judge, Chittoor, is transferred and posted as I Addl. District and Sessions Judge, Chittoor (post kept vacant).

- i) Sri M.V.Harinath, shall take charge of his post and also the post of Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor from the Prl. District and Sessions Judge, Chittoor.
- ii) Sri M.V.Harinath, after assumption of charge as I Addl. District and Sessions Judge, Chittoor, will be in full additional charge of the posts of Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor and VIII Addl. District and Sessions Judge, Chittoor, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (I.T-CUM-CPC)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)

5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi at Velagapudi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.
7. The Prl. District and Sessions Judge, Chittoor.
8. The I Addl. District and Sessions Judge, Chittoor.
9. The VIII Addl. District and Sessions Judge, Chittoor.
10. The Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor
11. The District Treasury Officer, Chittoor.

12. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.